



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,23rd August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 1

[DIVISION BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 23-08-2021
TO 26-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
18	WA/144/2021 FIXED	JOYITA DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR M K ROY	SC,AMDB
ORDERS				
19	WP(C)/575/2020 (AS 1ST ITEM), FIXED (BY SLIP)	HINDUSTAN PAPER CORPORATION LTD. OFFICERS AND SUPERVISORS ASSOCIATION AND 2 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MR. K N CHOUDHURY MR. U K NAIR MR R SINGHA	MR S SARMA (R-6) MR. P K ROY (R-4,5) MR P CHOUDHURY MR H K HAZARIKA (R-8) ASSTT.S.G.I. MR. V. SIBAL MR. A GAYAN, LEARNED CGC (R-1) SC. EPFO SC, INCOME TAX
	WITH I.A.(Civil)/1120/2021 in WP(C)/575/2020	HINDUSTAN PAPER CORPORATION LTD. OFFICERS AND SUPERVISORS ASSOCIATION AND 2 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MR. U K NAIR MR R SINGHA MS.P SAHARIA	GA, ASSAM MR. P N GOSWAMI (SC, ASIDCL, R3, R4) SC, INDUSTRIES & COMMERCE ASSTT.S.G.I. SC, INCOME TAX

=====

=====

LEAVE NOTE OF ADVOCATES FOR 23/08/2021

-

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,23rd August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 5

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING LIST DATED 23-08-2021
TO 26-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
22	I.A.(Civil)/1262/2021 B/O in WP(C)/1513/2020	ABDUL LATIF Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
	WITH WP(C)/1513/2020	ABDUL LATIF Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

LEAVE NOTE OF ADVOCATES FOR 23/08/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,23rd August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

**[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 23-08-2021
TO 26-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
---------------------------	---------------------	----------------------------	----------------------------

=====

=====

LEAVE NOTE OF ADVOCATES FOR 23/08/2021

-

1)	MR. L P SHARMA	12-07-2021	To 08-10-2021
2)	MRS. S ROY	17-08-2021	To 17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To 28-08-2021
4)	MR. L C DEY	19-08-2021	To 31-08-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,23rd August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH - II

**THIS BENCH WILL TAKE UP HEARING LIST DATED 23-08-2021
TO 26-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
28	WP(C)/4046/2021 B/O	HITENDRA NATH ROY Versus THE STATE OF ASSAM AND 5 ORS	MR. P K DEKA MRS. S ROY MR. M S ALAM	SC, ELEM. EDU GA, ASSAM SC, SSA
29	WP(C)/4090/2021 B/O	ABDUL MAZID SK Versus THE STATE OF ASSAM AND 5 ORS	MR. P K DEKA MRS. S ROY MR. M S ALAM	SC, ELEM. EDU

=====

LEAVE NOTE OF ADVOCATES FOR 23/08/2021

-

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,23rd August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH - III]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 23-08-2021
TO 26-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
36	WP(C)/4089/2021 B/O	TAPAN KUMAR TALUKDAR Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA N GAUTAM	SC, IRRIGATION
37	WP(C)/4095/2021 B/O	DIPAK CHANDRA DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MR A RAZZAK	GA, ASSAM SC, PWD
<u>ADMISSION</u>				
38	WP(C)/3305/2021 FIXED	ASHOK KUMAR SARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. R SARMA MS. P BARMAN	SC, AGRI. DEPARTMENT
<u>ORDERS</u>				
39	WP(C)/3904/2018 B/O	HARKA BAHADUR DORJEE Versus UNION OF INDIA AND 4 ORS.	MRS. S BORA MS. N CHAKRABORTY	MS. B SARMA (R1 TO 4) ASSTT.S.G.I.
40	Review.Pet./69/2021 WITH WP(C) 3201/2020 (D/O) B/O	KRISHAJIT PHUKON Versus SAIF UDDIN KHAN AND 6 ORS.	MR D SENAPATI MS. S. TODI MR H K SARMA	GA, ASSAM ASSTT.S.G.I.
41	I.A.(Civil)/1257/2021 (CONNECTED WITH ITEM NO. 31 IN THE DAILY CAUSELIST) in El.Pet./2/2021	NURUL HUDA Versus NAJIR HUSSAIN AND 12 ORS.	MR. R P SARMAH MR M R ADHIKARI MS S P CHETRY	MR. M U MAHMUD MR. M ALI
	WITH I.A.(Civil)/1266/2021	THE ELECTION COMMISSION OF INDIA AND 3 ORS. Versus NAJIR HUSSAIN	SC, ECI	MR. M U MAHMUD MR S H MAHMUD

=====

=====

LEAVE NOTE OF ADVOCATES FOR 23/08/2021

-

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,23rd August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 10

[CIVIL BENCH - IV & I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 23-08-2021
TO 26-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
39	WP(C)/4099/2021 B/O	M/S EASTERN GIPSY AND 3 ORS Versus THE STATE OF ASSAM AND 11 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC, P H E
40	WP(C)/4116/2021 B/O	SUBHASH GUPTA Versus THE STATE OF ASSAM AND 6 ORS.	MR. A DHAR MISS S ROY MD F FARIDI	GA, ASSAM SC, PWD
ORDER (IMPLEADMENT OF PARTY)				
41	I.A.(Civil)/1243/2021 B/O in WP(C)/3610/2021 WITH WP(C)/3610/2021	RANA DEV SAIKIA Versus LANGKUNG RAGIA AND 5 ORS. LANGKUNG RAGIA Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR S KHOUND MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	MR. P HAZARIKA SC, FOREST SC, FOREST

=====

LEAVE NOTE OF ADVOCATES FOR 23/08/2021

-

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,23rd August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 12

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 23-08-2021
TO 26-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
56	Crl.A./396/2018 WITH LCR 2 FILES, FIXED	AMELA HAQUE SEIKH Versus UNION OF INDIA AND ANR	MR. M BISWAS MS. S CHAKRABORTY MR. D TIWARI	MR. S C KEYAL SC, NCB
	WITH I.A.(Crl.)/1028/2018 in Crl.A./396/2018	AMELA HAQUE SEIKH Versus UNION OF INDIA AND ANR	MR. M BISWAS MS. S CHAKRABORTY MR. D TIWARI	MR. S C KEYAL SC, NCB

=====

LEAVE NOTE OF ADVOCATES FOR 23/08/2021

-

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,23rd August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 13

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 23-08-2021
TO 26-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES**

**ITEM NO. 58 HAS BEEN TRANSFERED TO
COURT NO. 12]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>				
59	Bail Appln./1714/2021 (AT 2:00 PM)	AMIT KUMAR Versus UNION OF INDIA	MR. B SHARMA MR. H DAS MR. M P SARMA	SC, GST
60	Bail Appln./1718/2021	SOURAV BAJORIA Versus UNION OF INDIA	MR. S AGARWAL MR. B SHARMA MR. H DAS	SC, GST
<u>MOTION</u>				
61	AB/2315/2021 FIXED	JAYANTA DAS AND ANR Versus THE STATE OF ASSAM	MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
62	Bail Appln./1214/2021 (CONNECTED WITH ITEM NO. 26 IN THE DAILY CAUSE LIST), FIXED	NIL KUMAR SINGHA Versus THE STATE OF ASSAM	MR. S D PURKAYASTHA MR. S PHUKAN	PP, ASSAM
63	Bail Appln./1737/2021 FIXED	CHANDAN BORGORYARY Versus THE STATE OF ASSAM	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 23/08/2021

-

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,23rd August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 14

[CIVIL BENCH - I, III & CRIMINAL MATTERS]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 23-08-2021
TO 26-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
29	WP(C)/4542/2017 B/O	ARUN KUMAR THAPA and 3 ORS. Versus THE DIRECTOR GENERAL, ASSAM RIFLES and 3 ORS.	MRP BHARDWAJ MR.T N SRINIVASAN	C.G.C. MS.R DEVI ASSTT.S.G.I.
30	WP(C)/5488/2019 B/O	UDDHAB CHANDRA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MD F H LASKAR MR. A M BARBHUIYA MR. J N ISLAM	SC, AG SC, FINANCE DEPTT.
31	WP(C)/8984/2019 B/O	BABITA DAS Versus THE UNION OF INDIA AND 5 ORS.	MR G CHAMUAH	MRS. R DEVI (C.G.C.) ASSTT.S.G.I.
32	Arb.A./7/2021 CAVT. NO.04722/021, B/O	M/S PRIYASHI AASHI DEVELOPERS PVT. LTD., Versus MITRAJYOTI DEKA AND 4 ORS.	MR N DUTTA MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR G N SAHEWALLA FOR CAVEATOR
	WITH I.A.(Civil)/1258/2021 in Arb.A./7/2021	M/S PRIYASHI AASHI DEVELOPERS PVT. LTD., Versus MITRAJYOTI DEKA AND 4 ORS	MR N DUTTA MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR G N SAHEWALLA FOR CAVEATOR
	WITH I.A.(Civil)/1259/2021 in Arb.A./7/2021	M/S PRIYASHI AASHI DEVELOPERS PVT LTD Versus MITRAJYOTI DEKA AND 4 ORS	MR N DUTTA MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR G N SAHEWALLA FOR CAVEATOR
33	Arb.A./8/2021 CAVT. NO.04712/021, B/O	M/S PRIYASHI AASHI DEVELOPERS PVT LTD Versus MITRAJYOTI DEKA AND 4 ORS	MR N DUTTA MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR G N SAHEWALLA FOR CAVEATOR
	WITH I.A.(Civil)/1260/2021 in Arb.A./8/2021	M/S PRIYASHI AASHI DEVELOPERS PVT LTD Versus MITRAJYOTI DEKA AND 4 ORS	MR N DUTTA MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR G N SAHEWALLA FOR CAVEATOR

WITH
I.A.(Civil)/1261/2021
in Arb.A./8/2021

M/S PRIYASHI AASHI DEVELOPERS PVT
LTD

Versus
MITRAJYOTI DEKA AND 4 ORS

MR N DUTTA
MR. R DUBEY
MS. A B KAYASTHA
MR. A N I HUSSAIN

FOR CAVEATOR

ORDERS

34 WP(C)/9097/2019
B/O

SUKMAN GURUNG
Versus
UNION OF INDIA AND 3 ORS.

MS. S BORA
MS. N CHAKRABORTY

MRS. A GAYAN (C.G.C.)
ASSTT.S.G.I.

35 I.A.(Civil)/1239/2021
B/O
in CRP(I/O)/41/2021

M/S BOGIDHOLA TEA AND TRADING
COMPANY PRIVATE LTD. AND 2 ORS.
Versus
SAJAY KUMAR SINGH AND ANR.

MR B KAUSHIK
MR. S HAZARIKA

WITH
CRP(I/O)/41/2021

M/S BOGIDHOLA TEA AND TRADING
COMPANY PRIVATE LIMITED AND 2 ORS
Versus
SAJAY KUMAR SINGH AND ANR

MR. D SAIKIA
MR B KAUSHIK
MR. S HAZARIKA

=====

LEAVE NOTE OF ADVOCATES FOR 23/08/2021

-

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,23rd August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 16

[CIVIL BENCH - IV, I & CRIMINAL MATTERS]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 23-08-2021
TO 26-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
38	WP(C)/3299/2021 FIXED	M/S STN COMMUNICATION AND ADVERTISING PVT. LTD. AND ANR. Versus THE ASSAM POWER DISTRIBUTION CORPORATION LTD. AND 9 ORS.	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	SC, APDCL MR. K K PARASAR MR D DEKA ASSTT.S.G.I.

=====

LEAVE NOTE OF ADVOCATES FOR 23/08/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021